

Chhattisgarh Appropriation (No. 4) Act, 2004

14 of 2004

[01 January 2005]

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1. Short Title

Chhattisgarh Appropriation (No. 4) Act, 2004

14 of 2004

[01 January 2005]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Chhattisgarh for the services of the Financial Year 2004-2005. Be it enacted by the Chhattisgarh Legislature in the Fifty-fifth Year of Republic of India as follows: -- * Published in C.G. Rajpatra (Asadharan) dated 1-1-2005 Pages 2(10-13).

1. Short Title :-

This Act may be called the Chhattisgarh Appropriation (No. 4) Act, 2004.